

HIGH COURT FOR THE STATE OF TELANGANA:: AT HYDERABAD

ROC NO. 549/WRC/2012

DATED: 07.11.2024

CIRCULAR

Sub: Method of Assessment of Work of the Judicial Officers –
Revised Proforma for Quantitative Assessment - Regarding.

Ref: High Court Circular ROC No.549/WRC/2012, dated
05.10.2012.

In partial modification of the circular instruction issued in ROC No. 549 / WRC/2012, dated 05.10.2012 the High Court prescribed the revised proforma enclosed to this circular with regard to Quantitative Assessment of all the Judicial Officers in the State which will come into effect from the II period of 2024 onwards.

The High Court therefore directs all the Judicial Officers in the state to submit their work done statement in the consolidated proforma along with other work review statements, every half yearly to assess the work performance by the High Court.

All the Unit Heads are directed to follow the above instructions scrupulously.

The receipt of this circular may be acknowledged.


REGISTRAR GENERAL
FAC: REGISTRAR (VIGILANCE)

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To

1. The P.S. to the Hon'ble Chief Justice (with a request to place before the Hon'ble Chief Justice for his lordship's kind perusal).
 2. The P.Ss., to the Hon'ble Judges of High Court (with a request to place before the Hon'ble Judges).
 3. All the Registrars, High Court for the State of Telangana at Hyderabad (for information).
 4. All the Prl. District & Sessions Judges/ Unit Heads in the State (with a request to communicate the same to all the Judicial Officers and Administrative Officers working in the Unit).
 5. The Presiding Officers, working in Tribunals and Labour Courts and CBI Courts at Hyderabad.
 6. The Secretary to Government, L.A, L.A&J, Department, Br. Ambedkar Telangana State Secretariat, Hyderabad.
 7. The Member Secretariat, Telangana State Legal Services Authority, High Court premises, Hyderabad. (With a request to circulate among the Judicial Officers working in the Authority.)
 8. The Director, Telangana State Judicial Academy, Secunderabad, (With a request to circulate among the Judicial Officers working in the Academy.)
 9. The President, State Judicial Officers Association, Telangana State.
 10. The Section Officer, Special Officers' Section (for codification).
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CONSOLIDATED WORK REVIEW STATEMENT

Name of the District:

Sl. No	Name of the Officer	Designation & Station /FAC	Period from to	Working Days		Units secur-ed in Main Cases	Units secur-ed in Misc. cases	Units Secur-ed in Lok Adalat	units secured in Exparte/ Plea bargaining/ Not pressed cases / Incentives	Units Required	Units Secur-ed	Disposal of Identified Main cases on Contest				Grade		
				Total	Actual							Req. (Min. 30 cases)		Wheth-er Target Achiev-ed. (Yes / No)	No. Of cases disposed among oldest 20 cases		Wheth-er Target Achiev-ed. (Yes / No)	
												Req.	Disp		Req.			Disp

Signature of the Judicial Officer

Signature of the Prl. Dist. & Sessions Judge